

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 239 of 2025**

IN THE MATTER OF:

Anil Singh and Ors. **...Applicant**
VERSUS
State of Uttar Pradesh & Ors. **...Respondent**

MEMO OF PARTIES (As Per ORDER DATED 18.08.2025)

Anil Singh and Ors. **...APPLICANT**

VERSUS

- 1. STATE OF UTTAR PRADESH**
Through District Magistrate, Banda
District Magistrate Office, Collectorate,
Swaraj Colony, Civil Lines, Banda, Uttar Pradesh 210001
Email: dmban@nic.in **.....(RESPONDENT NO.1)**

- 2. DIRECTOR, DIRECTORATE OF GEOLOGY AND MINING, UTTAR PRADESH**
Khanij Bhawan 27/8, Raja Ram Mohan Rai Marg.
Lucknow-226001
Phone No. 0522-2205904
Email: director@dgmup.org/dgmupexp@gmail.com **.....(RESPONDENT NO.2)**

- 3. UTTAR PRADESH POLLUTION CONTROL BOARD.**
Building.No. TC-12V. Vibhuti Khand,
Gomti Nagar. Lucknow-226 010.
Phone : +91-522-2720831, 2720681
Email: ms@uppcb.in **.....(RESPONDENT NO.3)**

- 4. M/S. A S TRADERS**
Through Ashok Kumar
S/o Shatiddin Sachan, R/o Kalauli Tir,
Tehsil and District Hamirpur, Uttar Pradesh-210301 **.....(RESPONDENT NO.4)**